

<b>Nomination of cases by Hon'ble the Acting Chief Justice on 13.06.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Appropriate Court dealing with such matters</b>			
1	<b>Bail – 17147/2016 (Correction Application) with Nomination Application – 188452/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 13.06.2016</b>
2	<b>CrI. Appeal – 407/2016 (Correction Application) with Nomination Application – 188456/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Criminal Appeal on 14.06.2016</b>
<b>Special Order</b>			
3	<b>W. P. - 24578/2016 (Correction Application) with Nomination Application – 188457/2016</b>	<b>“ Put up this matter before the Bench of Hon'ble Tarun Agarwala, J. and Hon'ble Krishna Murari, J.</b>	<b>Writ C-II Section on 13.06.2016</b>
4	<b>CrI. Appeal – 2360/1983 (Recall Application) with Nomination Application – 188460/2016 with CrI. Appeal – 2359/1983</b>	<b>“The matter be placed in the list of Bench presided over by Hon'ble S. K. Saxena, J. And Hon'ble A. K. Mukherjee, J.</b>	<b>Criminal Appeal Section on 13.06.2016</b>

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
14/06/2016